188 Written Answe	ers to [RAJYA	A SABHA]	Unstarred Questions
1	2	3	4
Puducherry	18	16	23
Punjab	22	17	29
Rajasthan	27	26	22
Sikkim	12	14	8
Tamil Nadu	28	33	38
Tripura	19	21	25
Uttar Pradesh	46	44	57
Uttarakhand	25	22	18
West Bengal	28	32	51
Total	32	29	30

## Cancellation of quota for MPs for admissions in Central Schools

1491. SHRI MOHAMMED ADEEB: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Hon'ble Delhi High Court has cancelled the quota of two seats for M.Ps for admissions in Central Schools;
  - (b) if so, the details thereof;
- (c) whether Government would move the petition in Hon'ble Supreme Court against the High Court verdict; and
  - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) to (d) Do not arise.

## Standard of education in Government and private primary schools

†1492. SHRI OM PRAKASH MATHUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

<sup>†</sup>Original notice of the Question was received in Hindi.

- the steps being taken by Government to improve the standard of education in primary schools;
- (b) the manner in which Government contemplates to bridge the gap between the syllabus and the standard of private schools and Government schools; and
- (c) whether poor children are getting admissions in private primary schools as per the number fixed by Government and the steps taken by Government to monitor it?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The steps being taken by Government to improve the standard of education in primary schools include sanction of 19.14 lakh teacher posts, setting up of 2,01,943 primary schools and 1,56,792 upper primary schools, construction of more than 18 lakh additional classrooms, over 7 lakh toilets and 2 lakh drinking water facilities for government schools, under the Sarva Shiksha Abhiyan (SSA). Besides, 30 day induction training to newly recruited teachers, 20 day in-service training to the teachers, distribution of free textbooks and uniforms and financial support for context-specific quality improvement interventions are some other steps being taken for this purpose.

Section 12 (1) (c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, inter alia provides that an unaided private school shall admit in class I (or pre-primary class, as the case may be), to the extent of at least twenty-five per cent of the strength of that class, children belonging to weaker section and disadvantaged group in the neighbourhood and provide them free and compulsory elementary education till its completion. Some states have notified norms for classifying disadvantaged groups and weaker sections and initiated the admission of such children in the private un-aided schools and also mechanisms to monitor such admissions.

## Teaching of Indian culture and Hindi in schools

†1493. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

<sup>†</sup>Original notice of the Question was received in Hindi.